## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA STARRED QUESTION NO. 96 ANSWERED ON 08/02/2022

#### TRANSACTION UNDER MGNREGS

\*96. SHRI BALUBHAU ALIAS SURESH NARAYAN DHANORKAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that according to a report titled 'Heavy Wait by LibTech India', only 56 percent of the transactions were successfully completed in 15 days, as mandated by the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), after Fund Transfer Orders (FTOs) were sent to the Government; and
- (b) if so, the details thereof and the reasons therefor?

# ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI GIRIRAJ SINGH)

(a) & (b): A statement is laid on the Table of the House.

## Statement in reply to Parts (a) & (b) of Lok Sabha Starred Question No. 96 for 08.02.2022

(a)&(b): Central Government is making wage payment directly into the Bank/Post office account of the beneficiary as per the DBT protocol through a National Electronic Fund Management System (Ne-FMS) for the States under Ne-FMS.

Currently, 98.69% Fund Transfer Orders (FTOs) are getting generated within statutory period of 15 days.

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